

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:5289
ANSWERED ON:14.08.2014
DUMPING OF WASTE
Hansdak Shri Vijay Kumar

Will the Minister of SHIPPING be pleased to state:

- (a) whether certain instances of dumping of wastes by foreign ships coming to the Indian ports have come to the notice of the Government during the last three years and the current year;
- (b) if so, the details thereof, port-wise and the action taken against such offenders during the said period;
- (c) whether any strong regulatory mechanism is being contemplated in this regard; and
- (d) if so, the details thereof along with the other steps being taken by the Government to overcome this menace?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI KRISHANPAL GURJAR)

- (a) As per the information received from the Major Ports, no instance of dumping of waste by foreign ships has been reported at Major Ports during the last three years and the current year.
- (b) Does not arise.
- (c)&(d): India is a signatory to the International Convention for the prevention of pollution from ships (MARPOL), 1973/78 which relates to prevention of pollution of marine environment by ships from operational and accidental causes. In line with the provisions of this Convention, Rules have been framed under the Merchant Shipping Act, 1958.